

## ANNEXURE-3

Name of the corporate debtor: Gadhinglaj Agro Alchochem; Date of commencement of CIRP: 11/10/2019; List of creditors as on: 02.11.2020

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

S.no.	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual due, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any (In Rs.)	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether related party						% of voting share in COC
1	Punjab National Bank (e-United Bank of India)	AAACU5624P	24-10-2020	64,81,99,405	63,14,90,860	Term loan and Cash Credit	63,14,90,860	No	100	Nil	Nil	1,67,08,545	Nil	Nil
<b>TOTAL</b>				<b>64,81,99,405</b>	<b>63,14,90,860</b>									

Note: As the books of accounts and business records of the Corporate Debtor are still not made available and an application u/s 19(2) of the IBC is pending before Hon'ble NCLT, hence all the above claims are subject to further verification once books of accounts are made available to the resolution professional